

Shri Bhagwat Jha Azad:
Shrimati Ramdulari Sinha:

Will the Minister of Finance be pleased to state:

(a) whether any Committee for Economic Cooperation between India and Czechoslovakia for exploring the possibilities of further Czech-collaboration has been formed;

(b) if so, the composition of the Committee; and

(c) the precise nature of work to be done by the Committee?

The Minister of State in the Ministry of Finance (Shri B. R. Bhagat):
(a) Such a Committee has not yet been formed.

(b) and (c). These are still being discussed between the Governments of Czechoslovakia and India.

Jawahar Sagar Dam

*82. **Shri Subodh Hansda:**
Shri S. C. Samanta:
Shri Bhagwat Jha Azad:
Shri M. L. Dwivedi:
Shri P. C. Borooah:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the building of Jawahar Sagar Dam (Kotah Dam) is being delayed for want of foreign exchange;

(b) the total foreign exchange required for the dam and by how much it will fall short of its requirement; and

(c) the steps being taken to expedite the construction of the dam?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) Yes, Sir.

(b) The total foreign exchange requirement for the construction equipment for the dam is Rs. 20 lakhs. Against this however, only Rs. 1,23,074 could be released so far.

(c) The contractors have after persuasions made arrangements for the equipment for which they asked for a foreign exchange of Rs. 15 lakhs through their sister concerns and their own credit arrangements.

Accumulation of Wealth by the late Dr. T. Saifuddin

*84. **Shri Vishwa Nath Pandey:**
Shri Bagri:
Dr. Ram Manohar Lohia:
Shri Yashpal Singh:
Shri Hem Raj:
Shri Madhu Limaye:

Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 744 on the 9th December, 1965 regarding the accumulation of wealth by the late Dr. T. Saifuddin and state:

(a) whether the investigations have since been completed;

(b) if so, the details thereof; and

(c) the action taken in the matter?

The Minister of State in the Ministry of Finance (Shri B. R. Bhagat):
(a) Investigations under Income-tax Act have not yet been completed.

(b) and (c). Do not arise.

Ruby General Insurance Company, Delhi

*85. **Shri Bagri:**
Shri Kishen Pattanayak:
Dr. Ram Manohar Lohia:
Shri Ram Sewak Yadav:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that several dummy agencies are being run by the Ruby General Insurance Company, Delhi and crores of rupees are taken by the Company's officials as commission against these dummy agencies; and

(b) if so, whether Government propose to hold any inquiry into the matter?

The Minister of State in the Ministry of Finance (Shri B. R. Bhagat):
(a) No specific cases of dummy agen-